

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:392
ANSWERED ON:20.08.2001
AFFORESTATION PROGRAMME TAKEN UP BY NGOS
ANANTA NAYAK

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether compensatory afforestation programme undertaken at the National Level has been a success;
- (b) if so, the details thereof; and
- (c) the extent of compensatory afforestation done by the industries and mines in the State of Orissa?

Answer

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO 392 REGARDING AFFORESTATION PROGRAMME TAKEN UP BY NGOS FIXED FOR ORAL REPLY ON 20-8-2001

(a)&(b) The Forest (Conservation) Act came into effect on 25th October 1980. The Central Government has since then approved 6246 projects involving diversion of 518793 ha of forestland. The approval stipulated carrying out compensatory afforestation over 612280 ha. The achievement made in this regard in the various States and Union Territories are given in the Annexure. The progress of compensatory afforestation has not been to the desired extent in most of the States and Union Territories because the State Government /Union Territory Governments have failed to release the money realized from the user agencies to the executing agency namely Divisional Forest Officers and the Forest Corporation on time.

(c) Compensatory afforestation has been carried out over approximately 9625 ha of forest and non-forest land in Orissa with the funds provided by the industries and mines